

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

ORIGINAL APPLICATION NO.208 OF 2017 (SZ)

John Wesley, 42 Years
S/o Chelladurai
Subash Chandra Bose Nagar Main Road
Vengadamangalam
Melakkottaiyur Post Pin 600 127
Chengalpattu Taluk, Kancheepuram District.
and Others

...Applicant

Versus

State Level Environment Impact
Assessment Authority, Tamilnadu
4-D, Panagal Maligai, No.1 Jeenis Road
Saidapet, Chennai – 600 015.
Rep. By its Director and
Member Secretary
and others.

...Respondent(s)

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**Filed by
Thiru. Sai Sathya Jith,
Advocate, Chennai.**

BEFORE THE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO. 208 of 2017 (SZ)

1. John Wesley, 42 Years
S/o Chelladurai
Subash Chandra Bose Nagar Main Road
Vengadamangalam
Melakkottaiyur Post Pin 600 127
Chengalpattu Taluk, Kancheepuram District.
2. G. Murugesan
S/o Gopal
Anna Nagar 5th Street, Vimal Nagar
Vengadamangalam
Melakkottaiyur Post Pin 600 127
Chengalpattu Taluk, Kancheepuram District.
3. G. Madhavan
S/o Govindaraj
Gangai Amman Koil Street
Vengadamangalam
Melakkottaiyur Post Pin 600 127
Chengalpattu Taluk, Kancheepuram District.

...Applicants

Vs

1. State Level Environment Impact
Assessment Authority, Tamilnadu
4-D, Panagal Maligai
No.1 Jeenis Road
Saidapet, Chennai – 600 015.
Rep. By its Director and
Member Secretary.
2. The Member Secretary
Tamilnadu Pollution Control Board
76, Mount Salai, Guindy
Chennai – 600 032.
3. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Maraimalai Adigalar Street,
Next to Municipal Office, Maraimalai Nagar
Chennai – 603 209. Kanchipuram District.

Haris 11/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

4. ESSEEL,
Reb. by its Chairman
Pallavapuram and Tambaram Municipal
Solid Waste Management Pvt. Ltd.
Vegadamangalam, Mepakkottaiyur Post
Chengalpattu Taluk, Kancheepuram District.
5. The Commissioner
Tambaram Municipality
Tambaram, Kancheepuram District
6. The Commissioner
Pallavaram Municipality
Pallavaram, Kancheepuram District
7. The Commissioner,
Alandur Municipality
Alandur, Kancheepuram District.

... Respondents

**REPORT FILED ON BEHALF OF THE 2ND & 3RD RESPONDENTS -
TAMIL NADU POLLUTION CONTROL BOARD**

I, R.Sarasavani, D/o. Raghavan, Hindu, aged about 56 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Action Taken Report on behalf of the 2nd & 3rd Respondents Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that in due compliance of the Hon'ble NGT Order dated 27.07.2021, an Ambient Air Quality survey was conducted by the TNPC Board's Laboratory at the integrated municipal solid waste processing facility located at Vengadamangalam on

R. Sarasavani
30/11/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

05.10.2021 and Report of Analysis of the AAQ survey is furnished as follows:

SN o.	Pollutant Concentration in $\mu\text{g}/\text{m}^3$	Standards in $\mu\text{g}/\text{m}^3$ (24 hours)	Location		
			OTS near Main security gate of integrated municipal solid waste processing facility located at vengadamangalam	OTS near Refuse Derived Fuel facility	OTS near M/s. Vetri Borewell office.
1	PM ₁₀	100	112	146	89
2	SO ₂	80	15	16	13
3	NO ₂	80	18	21	20
4	PM _{2.5}	60	30	43	22

From the report of analysis of the Ambient Air Quality survey conducted on 05.10.2021, it is evident that the parameter PM₁₀ is found exceeding the National Ambient Air Quality Standards (CPCB Notification No.B-29016/20/90/PCI-I dated 18.11.2009) in the eastern side i.e; OTS near Main security gate and OTS near Refuse Derived Fuel facility and all other parameters satisfy the standards.

5. It is further submitted that, the integrated municipal solid waste processing facility located at Vengadamangalam was inspected by the DEE, TNPCB, Maraimalai Nagar on 06.11.2021 and reported the following:

- i. No dumping of fresh municipal solid waste was carried out at the said site.
- ii. The total quantity of legacy waste dumped at the site is estimated as 122600 cubic meter


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
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- iii. Bio mining of legacy waste was being carried out at the site from April 2021. It was informed that about 59070.893 Tons of legacy waste have been bio mined till date.
- iv. The quantity of non biodegradable incinerable waste segregated and disposed to M/s. Dalmiya Cement, M/s. Ultratech Cements and M/s. Zuvari Cements for Co-processing is 1546.91 Tons till date.
- v. The refuse derived fuel facility was not in operation, however bio mining was carried out using the RDF facility so as to finish the bio mining activity at the earliest.
- vi. Effluent Treatment Plant provided to treat the leachate generated in the premises was not in operation.
- vii. There was no fire in the dump yard during the time of inspection
- viii. The Tambaram Municipality has not provided CCTV cameras around the premises to monitor the illegal entry of the miscreants.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

20/11/2021
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R.Sarasavani, D/o. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

20/11/2021
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
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Original Application No.208 of 2017 (SZ)

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**REPORT FILED ON BEHALF OF THE 2ND
& 3RD RESPONDENTS - TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru. Sai Sathya Jith
Advocate, Chennai.

Dated: 01.12.2021

Date of hearing: 14.12.2021

